

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Madras, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Madras, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- [Placed in Library. See No. LT-1637/97]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1995-96.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- [Placed in Library. See No. LT-1638/97]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 1995-96.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- [Placed in Library. See No. LT-1639/97]
- (7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of the section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the Spices Trading Corporation Limited, Bangalore, for the year 1995-96.
- (ii) Annual Report of the Spices Trading Corporation Limited, Bangalore, for the year 1995-96, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. LT-1640/97]
- (b) (i) Statement regarding Review by the Government of the working of the India Trade Promotion Organisation, New Delhi, for the year 1995-96.
- (ii) Annual Report of the India Trade Promotion Organisation, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. LT-1641/97]
- (c) (i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 1995-96.
- (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. LT-1642/97]
- (d) (i) Review by the Government of the working of the Projects and Equipment Corporation Limited, New Delhi, for the year 1995-96.
- (ii) Annual Report of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (8) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) and (b) of item (7) above.
- [Placed in Library. See No. LT-1643/97]
- (9) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce for the year 1997-98.
- [Placed in Library. See No. LT-1644/97]
- Detailed Demands for Grants of The Ministry of Food Processing Industries for 1997-98**
- THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): On behalf of Shri Dilip Kumar Ray, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food Processing Industries for the year 1997-98.
- [Placed in Library. See No. LT-1645/97]
- Review by the Government and Annual Report of the Neyveli Lignite Corporation Ltd. Neyveli for the Year 1995-96**
- THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): I beg to lay on the Table-